

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-1787/(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.07.2018**

NAME OF THE PARTIES: Geodata India Pvt. Ltd.

**v/s.**

Pratibha Industries Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

---

**Order**

12. C.P. (IB)-1787/(MB/2017)

Both sides present. At request, list this matter on  
25.07.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)